NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.244/252/HDB/2017
NAME OF THE COMPANY	Mintokashi Associates & Investments Private Limited
NAME OF THE PETITIONER(S)	Mintokashi Associates & Investments Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Г	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	V. Venkotakame hardy Commedto	Afflicant	9542239039	V. O. T.
			VV 22 @ Vangaassociates Co	η
	*			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. V. Venkata Rami Reddy, learned counsel for the petitioner. The learned counsel for the petitioner has filed a memo to withdraw the Company Application.

Separate orders issued.

Member (Technical)

WW.

Member (Judicial)